

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL No. 215 of 2016 &  
IA No. 465 of 2016**

**Dated: 20<sup>th</sup> October, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**UJVN Ltd., Dehradun**

**...Appellant(s)**

**Vs.**

**Uttarakhand Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Amit Anand Tiwari  
Mr. Abhinav Raghuvanshi

Counsel for the Respondent(s)

:

Mr. Buddy A.Ranganadhan  
Mr. D.V.Raghu Vamsy for R-1  
Mr. Pradeep Misra for R-2  
Mr. Manoj Kumar Sharma for R-2

**ORDER**

List the matter on **10.11.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**